

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-1228/2016

New Delhi, this the 01st day of April, 2016.

**Hon'ble Sh. Justice M.S. Sullar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Mrs Padma Jaiswal,
(IAS : 2003 BATCH),
D/o Lt. Sh. Ram Prasad,
R/o M-2799, Netaji Nagar,
New Delhi-110023,
(Aged about 40 years),
(IAS Officer) ... Applicant
(By Advocate: Sh. Ajesh Luthra)

Versus

1. Union of India,
Through its Secretary,
Ministry of Home Affairs,
North Block, New Delhi-110001.

2. Union of India,
Through its Secretary,
Ministry of Personnel, Public Grievances and Pensions,
Department of Personnel and Training,
North Block, New Delhi.

3. Secretary,
Union Public Service Commission,
Dholpur House, Shahjahan Road,
New Delhi-110069. ... Respondents
(By Advocate: Sh. R. V. Sinha for UPSC)

ORDER (ORAL)

Justice M.S. Sullar, Member (J)

Having heard the learned counsel for the applicant, having gone through the record with his valuable assistance, the main OA is disposed of with a direction to respondent No. 2, to supply the copy of advice of UPSC to the applicant as per instructions of G.I., Dept. Of Per. & Trg., O.M. No. 11012/8/2011-Estt. (A), dated 5-3-2014 (Annexure-A/25) before passing the final order in disciplinary proceedings against her. No costs.

Copy be given **DASTI** to the parties.

**(Shekhar Agarwal)
Member (A)**

/ns/

**(M.S. Sullar)
Member (J)**

